

Annexure - 3

Name of the corporate debtor: Panyam Cements and Mineral Industries Limited; Date of commencement of CIRP: 14th May 2020; List of creditors as on: 30th March 2021
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Identification Number	Details of the claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of Receipt of Claim	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party						% of voting share in CoC
1	IDBI Trusteeship Services Limited	U65991MH2001GOI131154	30-May-20	2,39,69,74,463	2,39,66,79,463	Financial Claim			No	62.07%	-	-	-	2,95,000	
2	State Bank of India		01-Jun-20	32,74,35,918	32,62,12,359	Financial Claim	Security Table for Financial Creditors ¹		No	8.45%	-	-	-	12,23,559	
3	Bank of India	U99999MH1906PLC000243	11-Jun-20	2,04,250	2,04,250	Financial Claim		No	0.01%	-	-	-	-	-	
4	Indostar Capital Finance Limited	L65100MH2009PLC268160	30-Dec-20	91,66,326	66,38,437	Financial Claim		No	0.17%	-	-	-	-	25,27,889	
				2,73,37,80,957	2,72,97,34,510					70.70%					40,46,447.09

Security details of Financial Creditors¹

Sl. No.	Particulars of the Financial Creditor	Nature of Facility	Brief Details of the Security Interest created in relation to the Facility
1	IDBI Trusteeship Services Limited	Non- Convertible Debentures	<p>First Charge on land parcel of 232.22 acre created by way of equitable mortgage (Ref: Annexure 17 – page 2)</p> <p>First ranking Charge on the all plant & machinery and other movable assets of the Company (excluding stocks and book debt) situated at the property admeasuring 232.33 acres situated at Cement Nagar, Kurnool District, Andhra Pradesh - 518 206. (Ref: Annexure 16 – page 14)</p> <p>Second ranking Charge on (i) stocks of raw materials, inventories and consumables; (ii) work in progress; (iii) finished goods; (iv) receivables; and (v) book debts, of the Company. (Ref: Annexure 16 – page 14)</p> <p>Pledge of 51% of the issued equity share capital of the Company on a fully diluted basis by the Promoters in favour of the Debenture Trustee (Ref: Annexure 16 – page 9 and 33)</p> <p>Personal guarantee by Late Mr. S. P. Y. Reddy and Mr. S. Sreedhar Reddy, being promoters of the Company</p>
2	State Bank of India	Working Capital Loan Facility	<p>Second Charge on land parcel of 232.22 acre created by way of equitable mortgage.</p> <p>First ranking charge on Stocks and Receivables (Receivable of Rs. 27.55 Crore as per Stock audit report dated July 24, 2019 and Stock of Rs. 31.99 Crore as per stock statement dated February 28, 2019)</p> <p>Second ranking charges on fixed asset and Plant Machinery.</p>
		Corporate Guarantee given by CD for financial assistance availed by S.P.Y.Agro Industries Limited	Unsecured

Sl. No.	Particulars of the Financial Creditor	Nature of Facility	Brief Details of the Security Interest created in relation to the Facility
3	Canara Bank (including Syndicate Bank)	Corporate Guarantee given by CD for financial assistance availed by S.P.Y.Agro Industries Limited	Unsecured
4	Bank of India	Corporate Guarantee given by CD for financial assistance availed by S.P.Y.Agro Industries Ltd	Unsecured
		Vehicle Loan	Note 1
5	Sri Subramanyswara Agencies	Promissory Note issued in the name of PCMIL	Unsecured
6	V.R Cements	Promissory Note issued in the name of PCMIL	Unsecured
7	Central Bank of India	Corporate Guarantee given by CD for financial assistance availed by S.P.Y.Agro Industries Limited	Unsecured
8	Indian Overseas Bank	Corporate Guarantee given by CD for financial assistance availed by S.P.Y.Agro Industries Limited	Unsecured
9	Indostar Capital Finance Limited	Vehicle Loan	Note 2

Notes:

Note 1 - The claimant has not provided any details of security interest or documents in respect to vehicle loan availed by Panyam Cements and Mineral Industries Limited.

Note 2 - The claimant has not provide the sufficient documents supporting documents / information in respect to charge or security documents for the vehicle loan availed by Panyam Cements and Mineral Industries Limited.

¹ **Comment:** It is pertinent to note that the details of security interest and the details of the facilities sanctioned by various financial creditors have been prepared on the claims filed by such financial creditors, the supporting documents / information provided in support of such claims and the follow – up information as provided from time to time. Therefore, the details of security interest and the details of the facilities sanctioned by various financial creditors as enumerated herein are subject to further determination / verification and further information / documents as provided by such financial creditors from time to time in response to our queries / clarifications sought, during the corporate insolvency resolution process, as per the provisions of the Insolvency and Bankruptcy Code, 2016.